

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH: PATNA

Registration No.RA-27 of 1996

(Arising out of OA-100 of 1996)

Date of decision 91.8.1996

Musafir Prasad & Others

Applicants

Versus

The Union of India & Others ...

Respondents

Coram: Hon'ble Mr. N.K.Verma, Member (A)

Counsel for the applicant ...) By circulation
Counsel for the respondents ...)

0 R D E R

Hon'ble Mr. N.K.Verma, Member (A):

This is a Review Application arising out of OA-100 of 1996 in which the OA was dismissed at the admission stage itself through speaking order. Nothing new has been brought to the notice which could not have been canvassed at the time of hearing of the matter at the admission stage. This Review Application is found to be devoid of any merit and is dismissed accordingly.

N. K. VERMA
(N. K. VERMA)
MEMBER (A)

Akhtar